

Central Administrative Tribunal Principal Bench

OA No. 4069/2016

New Delhi, this the 31st day of January, 2020

Hon'ble Mr. S.N. Terdal, Member (J) Hon'ble Mr. Mohd. Jamshed, Member (A)

Yogender Singh Bartwal Age 52 years Group – Surveyor (C) S/o Shri Yoginder Singh R/o 855, Sector-12, R.K.Puram New Delhi.

...Applicant

(None)

Versus

Delhi Development Authority Through Vice Chairman Vikas Sadan, INA, New Delhi.

..... Respondent

(By Advocate : Ms. Sriparna Chatterjee)

ORDER (ORAL)

Mr. S.N. Terdal:

Today, when the matter is taken up for consideration, there is no appearance on behalf of the applicant. It is noticed that the applicant was not present on 23.10.2019 also. It appears that the applicant has lost interest in pursuing this OA. Accordingly, the OA is dismissed for non-prosecution.

(Mohd. Jamshed) Member (A) (S.N. Terdal) Member (J)

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